

Logged in as KALPESWAR

Log out

Login Date: 22.05.2020

Order Creation

Daily Order

Creation

upload

Report

Date Wise Report

As On Date Report

Order Completion

Order Completion Pending

Statistical Report

Order Report

Unlock Order

O.A./260/3/2017 C R MISHRA A.C BEHERA
M.A./260/121/2020 -V/S- B.C PANDA
M/O RAILWAYS

Central Administrative Tribunal

CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH,	
ORDER SHEET	
COURT NO. : 1	
18/05/2020	
O.A./260/175/2020	MANAGOBINI -V/S- D/O POST
ITEM NO:10	
FOR APPLICANTS(S) Adv. :	Mr. D. K. Moh
FOR RESPONDENTS(S) Adv.:	Mr. P.R.J. Das
Notes of The Registry	Ord
	Heard Mr. D. K. M appeared on beh P.R.J. Dash,